3. Share in smal	l saving	rs col	llec-	
tions	•	•		2.02
4. Unfunded del	ot (net)			1 · 51
5. Balance from capital receipt				(—)13·53
6. Contribution	of publ	ic en	ter-	
prises .	•	•	•	0.80
TOTAL .				8.72

Written Answers

बटबारे के समझौते के अन्तर्गत देय राशियों का भगतान

*310. श्री ओंकार लाल बेरवा: न्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि बटवारे के समझौते के अन्तर्गत भारत की ओर पाकिस्तान के 33 करोड़ रुपये बकाया है:
- (ख) यदि हां, तो क्या भारत का इस राशि का भगतान करने का विचार है; और
 - (ग) यदि हां, तो किस आधार पर?

उप-प्रवान मंत्री तथा वित्त मंत्री (भी मोरारजी देसाई): (क) से (ग). विभाजन सम्बन्धी व्यवस्थाओं के अनुसार, पाकिस्तान सरकार भारत सरकार की ऋणी थी और है; भारत सरकार उसकी ऋणी नहीं है, जैसा कि माननीय सदस्य ने अपने प्रश्न में संकेत किया - है ।

SALE OF COUNTRY LIQUOR IN DELHI

*311. SHRI M. L. SONDHI: Will the Minister of SOCIAL WELFARE be pleased to state :

- (a) whether country liquor is being sold in Delhi at Rs. 10 per bottle;
- (b) whether this low price is the result of counivance of the excise staff in the sale of sub-standard liquor; and
- (c) whether Government propose to institute any enquiry in the matter and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE [(DR.) SHRIMATI PHULRENU GUHA]: (a) No.

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(b) and (c). Do not arise.

Unauthorised construction in contra-VENTION OF MASTER PLAN OF DELEI

*312. SHRI R. K. SINHA: Will the Minister of HEALTH, FAMILY PLAN-NING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that several unauthorised constructions have taken place in contravention of the provisions of the Master Plan for the Union Territory of Delhi;
- (b) how many cases have been registered against those violating the rules; and
- (c) whether it is also a fact that the civil officials have failed to act against those violating the rules?

THE MINISTER OF HEALTH. FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA) : (a) to (c). The information is being collected.

PAY SCALES OF THE EMPLOYEES OF THE MEDICAL COLLEGE, PONDICHERRY

*317. SHRI NAMBIAR: SHRIK. RAMANI: SHRI P. RAMANI: SHRIMATI SUSEELA GOPALAN:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state:

- (a) whether the employees of the Medical College, Pondicherry and of the Jipmer (Juniper) Hospital attached to the medical college are not getting the same pay scales as employees of the other Medical Colleges run by the Government of India in other parts of the country;
 - (b) if so, reasons therefor; and
- (c) the steps Government propose to take to remove the disparity in the pay scales ?